(iii) Children Education Assistance (@ Rs.1 lakh per Rs.2 Lakh child maximum for two children only)

## War Disable Boarded Out Soldiers

(a) Ex-gratia (based on percentage of disability) Rs.3-6 Lakh

(b) Dwelling Unit Rs.5 Lakh

(c) Children Education Assistance (@ Rs.1 lakh per Rs.2 Lakh child maximum for two children only)

The reason of delay in commissioning retail outlets/LPG distributorship is mainly due to non-availability of suitable land at requested location and frequent change of preference of product and location by beneficiaries.

## Honour to first Defence Minister of India

- 273. SARDAR TARLOCHAN SINGH: Will the Minister of DEFENCE be pleased to state:
- (a) whether his Ministry has given any honour to India's first Defence Minister, Sardar Baldev Singh;
- (b) whether any other Defence Minister of India has been honoured by putting up statues around the Army Headquarters in New Delhi; and
  - (c) whether there is any proposal to give befitting honour to Sardar Baldev Singh?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) The statues of Shri C. Rajagopalachari, first Governor General of India, Shri Y.B. Chavan, former Dy. Prime Minister, Shri K. Kamaraj, and Shri V.K. Krishna Menon, are in the vicinity of South Block and Sena Bhawan, New Delhi.

As per the existing policy, the Government normally does not install statues, unless otherwise decided. In case an organization intends to have a statue installed, it would have to bear the cost of the installation of the statue, purchase the land/site of location and obtain necessary clearances from the local body concerned, Central Public works Department, Delhi Urban Art Commission and other agencies involved in providing civic amenities. Ministry of Urban Development, Government of India is the nodal Ministry for this subject.

## Schemes for dependents of armed force personnel killed in naxalite attacks

- 274. SHRI SABIR ALI: Will the Minister of DEFENCE be pleased to state:
- (a) the details of air force personnel killed in naxalite attacks during the last year;
- (b) the facilities given to their dependents;
- (c) the details of schemes for the dependents of those armed personnel who are killed in naxalite attacks: